GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA

UNSTARRED QUESTION No. 2860 TO BE ANSWERED ON 15.03.2016

Sports Exposure

2860. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether sports has failed to receive the importance and exposure which it deserves;
- (b) whether there is any proposal to make athletics, swimming and gymnastics compulsory games for students in schools; and
- (c) if not, the details of urgent and drastic efforts taken/proposed to be taken to imbibe the spirit of sports in the young minds?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL)

- (a) No, Madam. It is not true that sports has failed to receive the importance and exposure which it deserves as there is increased awareness amongst youth of the country about the importance of sports and benefits of sports in health, fitness and overall personality development.
- (b) & (c): Matter pertains to Ministry of Human Resource Development who has, inter-alia, intimated that as per the National Curriculum Framework (NCF), 2005, Health and Physical Education, which includes sports, is a compulsory subject from classes I to X and an optional subject at the higher secondary stage. However, education is a subject in the Concurrent List and most of the schools are under the purview of the State / Union Territory Governments.

The details of steps taken to be taken to imbibe the spirit of sports in the young minds as intimated by Ministry of Human Resource Development are enclosed as Annexure.

Annexure referred to in reply to part (b) & c) of Lok Sabha Unstarred Question No. 2860 to be answered on 15.3.2016 regarding 'Sports Exposure' by Shri Rajeshbhai Chudasama;

As per the National Curriculum Framework (NCF), 2005, Health and Physical Education, which includes sports, is a compulsory subject from classes I to X and an optional subject at the higher secondary stage. National Councils of Educational Research and Training (NCERT) has developed syllabi on Health and Physical Education, which outlines class-wise games and sports for students. Under Sarva Shiksha Abhiyan (SSA), annual grant is provided to Government and Government aided schools for replacement of nonfunctional schools equipment and for other recurring costs such as consumables, play material, games and sports equipment etc. Under Rashtriya Madhyamik Shiksha Abhiyan (RMSA), school grant for Rs. 50,000/- is provided annually Government Secondary Schools as part of recurring grant for various activities, including purchase of sports equipment and other sports related activities, based on viable proposals received from State and Union Territories. In addition, Rs. 20,000/- per school (for a maximum of 100 schools per State/UT) is also provided to Government Secondary Schools under RMSA for purchase of sports equipment.

Central Board of Secondary Education (CBSE) makes it obligatory for its affiliated schools to have adequate infrastructure for sports. CBSE has also advised its affiliated schools to allocate 40-45 minutes of physical activities and games for students of Classes I to X everyday, and at least two periods per week (90 to 120 minutes) for students of Classes XI to XII. However, education being a subject in the Concurrent List and most of the schools being under the purview of the State / Union Territory (UT) Governments, it is for the States/UTs to take necessary action in this regard.
